

**LIST NO. 3**

**GOA LEGISLATIVE ASSEMBLY**

**AMENDMENTS**

**TO**

**THE MOTION OF THANKS TO THE ADDRESS OF THE GOVERNOR**

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Sr.No.	Name of the Members and text of the Amendments
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**SHRI VIRESH BORKAR, , MLA**

The following may be added at the end of the Motion, namely “but regrets that the Address fails to mention about :

1. That the Covid 19 situation was not successfully controlled by the Government and shortage of oxygen issue was major issue in GMC;
2. That the 100% vaccination of both doses is another declaration without any survey. This is just to please the Central Government such declarations are done without any proper survey.
3. The Swayampurna Goa, The villagers were not aware about their swayampurna mitras there was no awareness programmes on the initiative conducted by the swayam purna mitra Swayampurna Goa is a mission of Government only on paper and speeches. Reality is far different. It says transformation of every Goan citizen into self reliant individual contributing towards self reliant Goa. In reality many Goans living in rural area have not been touched or reached. They are not aware of so many powers and rights they have. They are not aware of so many schemes available for them. Goa Government doesn't even have the data of individuals so making Goa Swayampurna is just another Jhumla.
4. The Swayampurna Goa program benefitted 24235 beneficiaries which a very small percentage of population for such a hyped program where crores of rupees are spent.

5. Less Government more governance is a distant dream as Goans have to spend days and months to get their work done in Government Departments.
6. 50 lacs granted under liberation fund are being used for other projects non developmental projects.
7. Crime rates in Goa are increasing and prevention of crimes in Goa is ignored totally. Rapes, murders, kidnapping, thefts are happening very frequently in the state;
8. There is no strict vigil on drugs and drug peddlers. Drugs has reached schools and villages and very few awareness programs are held in villages and schools;
9. Contribution of home guards is commendable but the injustice happening to them is immense. Their salary structure to their exploitation is not fare and many promises given to them are still to be fulfilled. Efforts to make Goa accident free state are Zero.
10. Agriculture that was backbone of Goa once upon a time but now it's been losing its importance due to failed Government policies and will power. Max Khazan land is under saline water. The cordination of Horticulture and Agriculture Department is not seen resulting in getting maximum Horticulture products from neighboring States. Giving subsidies is not a solution but setting up training institutes, markets for local products and Branding of the same is necessary.
11. Milk shortage in Goa had made Goa dairy stop two of its products. Goa consumed around 3 lakh litres of milk everyday out which Goa produces on 48000 litres. So efforts to fullfill this demand are not seen.
12. That Fish was taken out from our meal plate since long. We Goans are served formalin fish and our Goan catch is either exported or supplied to some different industry. The prices of fish has risen so much that common Goenkar is unable to buy fish.

13. Unplanned development and Uncontrolled influx has actually damaged our forest cover and hills are being cut on daily basis. This has a major impact on encroachment and livelihood of Goenkar.
14. The amount sanctioned under Goa Tribal employment Generation programmes is very less compared to unemployed tribal population.... The process of getting the schemes and documentation to be streamlined.
15. That there is nothing called Sustainable development and in the name of IPB the project's which are not conducive to Goa and Goas identity are given permissions.
16. That Yes Goans are passionate about Sports and Music; but the Government has not been serious about doing anything about this, most sports complexes are in bad condition, the ones that are in better shape are used for non sporting events, the swimming pool in Campal is yet not completed, due to lack of desire and corruption the National Games which was to be held in Goa was taken away in spite of GOA signing the agreement in 2008
17. That Khelo India is a distant dream for Goans, where are the Khelo India excellence centers in Goa and how many budding talents are groomed.
18. That Most of the panchayats are struggling to clear their garbages with lack of MRF and facing burden of HC directives.. The general public faces the burden of HC directors with non competence and poor handling of Garbage by Department.

**ASSEMBLY HALL  
PORVORIM, GOA  
8<sup>th</sup> JULY 2022**

**NAMRATA ULMAN  
SECRETARY, LEGISLATURE**

